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CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH, ALLAHABAD

....
Registration O.A. No. 972 of 1988

Chetan Prakash Mittal Applicant
Vs.

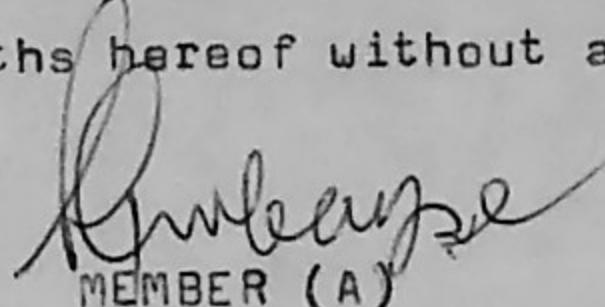
Union of India and ors Respondents

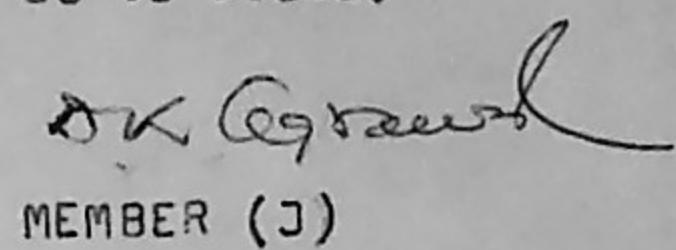
Hon' Mr. D.K. Agrawal, J.M.

Hon' Mr. K. Obayya, A.M.

(By Hon' Mr. D.K. Agrawal, J.M.)

The order sheet dated 14.9.88 indicates that the applicant was directed to file a fresh application in accordance with the rules. The applicant has failed to avail the opportunity. Therefore, we direct that this petition will be treated as withdrawn with liberty to file fresh application on the same cause of action within two months hereof without any order as to costs.


K. Obayya
MEMBER (A)


D.K. Agrawal
MEMBER (J)

(sns)

December 14, 1989

Allahabad.